

Annexure – 5

Name of the corporate debtor: VRG Digital Corporation Private Limited; Date of commencement of Liquidation: 15-02-2021 (Order Receipt Date: 20-02-2021); List of creditors as on: 31-07-2022

List of Operational Creditors (Government Dues)

(Amount in ₹)

Sr. No.	Details of claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Deputy Commissioner of State Tax (MUM-VAT-E-635)	Government of Maharashtra	MUM-VAT-E-635	23-03-2021	2,04,53,709	2,04,53,709	Government Dues	-	NO	-	0.94%	-	-	-	-	NA
2	Directorate General of GST Intelligence, Mumbai Zonal Unit	Government of India	NA being an organisation under Government of India	24-03-2021	1,03,27,54,561	1,03,27,54,561	Government Dues	-	NO	-	47.22%	-	-	-	-	NA
3	Joint Commissioner of Income Tax (OSD), Central Circle-4(2), Mumbai	Government of India	NA being an organisation under Government of India	20-08-2021	1,13,40,69,510	1,13,40,69,510	Government Dues	-	NO	-	51.85%	-	-	-	-	NA
	Total				2,18,72,77,780	2,18,72,77,780		-		-	100.00%	-	-	-	-	